

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5647
TO BE ANSWERED ON 04.04.2025**

CHECK ON POPULATION EXPLOSION

†5647. DR. MANNA LAL RAWAT:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has introduced any policy to check the population explosion in the country and if so, the details thereof;
- (b) the progress of the policies of the Government to check the increasing population in the country, State/UT-wise;
- (c) whether there is any provision for not giving benefits of the Government schemes to people having more children and if so, the details thereof;
- (d) whether the Government has any future strategy for long term arrangements to control the increasing population; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e) India has achieved a Total Fertility Rate (TFR) of 2.0 as per NFHS-5 (2019–21). This is aligned with the National Population Policy 2000 and the National Health Policy 2017.

The Ministry of Health and Family Welfare focuses on achieving and maintaining replacement levels of fertility by raising awareness about healthy timing and spacing of pregnancies for the well-being of mother and child, providing for the availability of family planning services, and approving the budgets proposed by the states in the Programme Implementation Plan (PIP) based on their specific needs to manage fertility.

Various schemes implemented by the Government under Family Planning programme are given below-

- i. **Expanded Contraceptive Choices** comprises of Condoms, Combined Oral contraceptive pills, Intrauterine Contraceptive Devices (IUCD), Sterilization, Injectable contraceptive MPA (Antara Programme), Centchroman (Chhaya) and Emergency contraceptive pills.
- ii. **Mission Parivar Vikas** implemented in thirteen states for increasing the access to contraceptives and family planning services.
- iii. **Compensation scheme for Sterilization acceptors** provides compensation for loss of wages to the beneficiaries.
- iv. **Post-Pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-Partum Sterilization (PPS).
- v. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories
- vi. **Home Delivery of Contraceptive Scheme** by ASHAs.
- vii. **Family Planning Logistics Management Information System (FPLMIS)** to ensure availability of Family Planning commodities across all the levels of health facilities.
